

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

IA (IBC) 225/2024 in CP(IB) No.745/7/HDB/2019
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Punjab National Bank

...Financial Creditor

VS

Ind Baraath Thermal Power Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 225/2024

Learned Counsel Mr. Yogesh Jagia for applicant and learned Counsel Mr Shashank Agarwal for Respondent No.1/Liquidator present through Video Conference. Learned Counsel Mr. DVAS Ravi Prasad, for applicant, learned PCS Ms Devangi, for Respondent No 2 present physically. Proof of service filed as per the same all the respondents are served through registered post as well as through e-mail. Both sides have not filed their counters. For filing counters 10 days' time granted. Matter adjourned to 26.02.2024. Issue Notice to the SCC, matter adjourned to 26.02.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER